

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:52
ANSWERED ON:22.02.2013
BLACK MARKETING OF LPG CYLINDERS
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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether certain complaints regarding black marketing of Liquefied Petroleum Gas (LPG) cylinders have come to the notice of the Government;
- (b) if so, the details thereof along with the number of raids conducted by the Public Sector Oil Marketing Companies (OMCs) to check black marketing of LPG cylinders, OMC-wise; and
- (c) the number of cases of irregularities noticed and the action taken by the Government against those found guilty?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT PANABAACA LAKSHMI)

(a) & (b) Public Sector Oil Marketing Companies (OMCs), namely, Indian Oil Corporation Limited (IOC), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) have reported certain cases of black marketing of LPG cylinders. Details of established cases of black marketing and raids conducted for the period 2011-12 and Apr-Dec, 2012 are as under:-

Period No of raids No. of Black Marketing noticed

IOC BPCL HPCL IOC BPCL HPCL

2011-12 1242 547 581 338 43 321

Apr- Dec, 12 740 314 798 216 49 147

(c) Company-wise total number of irregularities noticed for the period 2011-12 and Apr-Dec, 2012 are as under:-

Period No of irregularities

IOC BPCL HPCL

2011-12 1022 139 720

Apr- Dec, 12 802 109 574

In all established cases of malpractices/ irregularities, action is taken against the erring LPG distributors as per provisions of MDG, 2001.